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## Team of Experts to study the possibilities of expansion of salt-manufacturing in Contai Coastal Belt

Written Answers

I606. SHRI SAMAR GUHA: Will the Minister of INDUSTRIAL DEVELOP-MENT be pleased to state:

- (a) whether the former Minister of Petroleum and Chemicals had proposed to send a team of experts to Contai in West Bengal to study the possibilities of expansion of salt manufacturing in the coastal belt of Contai;
- (b) if so, the reasons why the expert team was not sent;
- (c) whether Government have abandoned the proposal; and
- (d) if not, when such an expert team will visit Contai?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD): (a) No, Sir.

(b) to (d). Do not arise.

Rules and Conditions of service for Confirmation of Clearks Grade I Working in Western Railway, Delhi Kishan Ganj Office

1607. MAHARAJA MARTAND SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Rules and Conditions of service of the Western Railway provide that if an employee has officiated for one year as Clerk Grade I he shall be entited to confirmation in that grade;
- (b) if so, the number of employees, if any, who completed one year's service in an officiating capacity in the above grade in the Delhi Kishan Ganj office of the Western Railway from the forenoon of 1st April, 1968 to the afternoon of 31st March, 1969 and have not so far been confirmed in the said grade; and
- (c) the reasons for denying them the benefit of confirmation in the said grade?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) As per extant orders, an employee officiating in a regular manner by virtue of his seniority-cum-suitability or position in the panel

against a permanent vacancy should be considered for confirmation after one year of service, provided he fulfills other conditions for such confirmation.

- (b) One.
- (c) This employee was promoted to officiate as Clerk Grade I with effect from 1-4-1968 and reverted on 12-3-1969; thus he was not officiating as Clerk Grade I on 1-4-1969, the date on which he could be considered for confirmation. Subsequently, on a further review, he was allowed proforma promotion from 13-3-1969 to 31-3-1969. Consequent upon this decision, his representation for confirmation is under consideration.

## Representation regarding confirmation of non-gazetted staff clerk grade I to Deputy Chicf Accounts officer, Western Railway, Ajmer

1608. SHRI FATESINGHRAO GAEKWAD: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether a representation dated the 6th December, 1969 regarding "Confirmation of Non-Gazetted Staff Clerk Grade I scale Rs. I30-300" had been received in the office of the Deputy Chief Accounts Officer (Traffic Accounts) Western Railway, Ajmer from a Clerk Grade II employee or employees in the office of the Senior Accounts Officer (F. T. A.) Western Railways, Delhi Kishan Ganj;
- (b) if so, whether the representation has so far been replied and if not, the reasons for delay; and
- (c) the action Government propose to take on the representation?

## THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Yes.

(b) and (c). One Clerk Grade II of the Foreign Traffic Accounts Office of the Western Railway at Kishen ganj, Delhi, was promoted to officiate as Clerk Grade I with effect from 1-4-1968 and was reverted on 12-3-1969 due to expiry of the post. Subsequently, on a further review, he was allowed proforma promotion from 13-3-1969 to 31-3-1969. Thereupon, the employee made a representation for his confirmation from 1-4-1968. This is under consideration.